

**CENTRAL ELECTRICITY REGULATORY COMMISSION  
NEW DELHI**

**Petition No. 20/RP/2022**  
**in**  
**Petition No. 283/GT/2020**

Subject : Petition for review of Commission's order dated 23.2.2022, truing up the tariff for the period 2014-19 and determination of tariff for the period 2019-24 in respect of Chutak Power Station (44 MW).

Petitioner : NHPC

Respondents : Power Development Department, Jammu

Date of Hearing : **2.11.2022**

Coram : Shri I.S Jha, Member  
Shri Arun Goyal, Member  
Shri Pravas Kumar Singh, Member

Parties Present : Shri Rajiv Shankar Dvivedi, Advocate, NHPC  
Shri Piyush Kumar, NHPC  
Shri S. K. Meena, NHPC  
Shri Jitender Kumar, NHPC  
Shri R. D. Shende, NHPC

**Record of Proceedings**

During the hearing, the learned counsel for the Petitioner made detailed oral submissions in the matter. None present on behalf of the Respondents, despite notice.

2. Accordingly, the Commission, reserved the order in the Review Petition.

**By order of the Commission**

**Sd/-**  
(B. Sreekumar)  
Joint Chief (Law)

